

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBAER :
PETITION NUMBER : TCP/105/2016
NAME OF THE PETITIONER(S) : Savithri Vasanthkumar
NAME OF THE RESPONDENT(S) : Anju Farms Private Limited and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. H. Kenthik Seshadri
R. Pradeep

Counsel for Respondents
3 & 4

D. Pradeep
for Syer & Thomas

2. Paritha Venkateswaran
Pruthi Mohan
Led by
Mr. R. Murari (Sr. Counsel)

Counsel for
Petitioner

R. Pradeep

3. S. Venkatesh

Counsel for R2

S. Venkatesh

ORDER

Shri R Murari, senior counsel representing the petitioner present. Shri S Venkatesh, counsel for R2 and Shri R Pradeep, counsel for R3 & R4 are present. The parties in person are also present. A proposal has been mooted by the family members to choose a mediator by the petitioner for which she sought some time to suggest a few names from their family for the purpose of mediation. Time extended at request. Put up on **15.06.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)